

Annexure

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: INDICARB LIMITED Date of commencement of CIRP: 25-01-2023 List of stakeholders as on: 23-02-2023

(Amount in ₹)

| Sl. No. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in Annexure | Remark, if any |
|--------------|---|----------------------------|---------------|----------------------------|---------------|-----------------------------|---------------------------|-------------------------------------|---------------------|----------------|
| | | No. of claims | Amount | No. of claims | Amount | | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA | |
| 2 | Liquidation costs incurred till date | | | | | | | | NA | |
| 3 | Secured financial creditors | | | | | | | | 1 | |
| 4 | Unsecured financial creditors | | | | | | | | 2 | |
| 5 | Operational creditors (Workmen) | | | | | | | | 3 | |
| 6 | Operational creditors (Employees) | | | | | | | | 4 | |
| 7 | Operational creditors (Government Dues) | 1 | 12,66,99,208 | 1 | 12,66,99,208 | NIL | NIL | NIL | 5 | |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 1 | 1,25,50,000/- | 1 | 1,25,50,000/- | NIL | NIL | NIL | 6 | |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | 7 | |
| Total | | | | | | | | | | |

Annexure-1

Name of the corporate debtor:; Date of commencement of liquidation:; List of stakeholders as on:

List of secured financial creditors

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|--|------------------------------|-----------------------------|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | | | | | | % share in total amount of claims admitted |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |

Annexure-2

Name of the corporate debtor:; Date of commencement of liquidation:; List of stakeholders as on:

List of unsecured financial creditors

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| | | | | | | | | | | | | |
| | | | | | | | | | | | | |
| | | | | | | | | | | | | |

Annexure-3

Name of the corporate debtor:; Date of commencement of liquidation:; List of stakeholders as on:

List of operational creditors (Workmen)

(Amount in
₹)

| Sl. No. | Name of authorised representative, if any | Name of workman | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|---|-----------------|---------------------------|----------------|--------------------------------|--|-----------------|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Total amount of claim admitted | Amount of claim for the period of twenty-four months preceding the liquidation commencement date | Nature of claim | % share in total amount of claims admitted | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |

Annexure-4

Name of the corporate debtor:; Date of commencement of liquidation:; List of stakeholders as on:

List of operational creditors (Employees)

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of employee | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|---|------------------|---------------------------|----------------|--------------------------------|---|-----------------|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Total amount of claim admitted | Amount of claim for the period of twelve months preceding the liquidation commencement date | Nature of claim | % share in total amount of claims admitted | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |

Annexure-5

Name of the corporate debtor: INDICARB LIMITED Date of commencement of CIRP:25-01-2023 List of stakeholders as on: 23-02-2023

List of operational creditors (Government Dues)

(Amount in ₹)

| Sl. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|---|--|---------------------------|----------------|---------------------------|-----------------|---|---|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | % share in total amount of claims admitted | | | | | |
| 1 | Commercial Tax Department, II-nd Floor Seetharam Nagar Chennathur Post Krishnagiri Bye Pass Road Hosur 635109 Email:- ac.hosumorth1@ctd.tn.gov.in Tel:- 04344-242237 | Assistant Commissioner (ST) Hosur (North I) Tamil Nadu 635109 | 07.02.2023 | 12,66,99,208/- | 12,66,99,208 | Demand | NA | NA | 90.98 % | NA | NA | NA | NIL | |

Annexure-6

Name of the corporate debtor: INDICARB LIMITED Date of commencement of CIRP:25-01-2023 List of stakeholders as on: 23-02-2023

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|----------------------|---------------------------|----------------|--------------------------------------|-----------------|---|---|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|--------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| 1 | Choice Wires Pvt Ltd | 17-02-2023 | 1,25,50,000 | 1,25,50,000 (Orally Intimated to RP) | Supply of goods | NA | NA | NA | 9.02 % | NIL | NIL | NIL | NIL | Claim not received |

Annexure-7

Name of the corporate debtor:; Date of commencement of liquidation:..... ; List of stakeholders as on:.....

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

| Sl. No | Name of stakeholder | Category of stakeholders (preference shareholders / equity shareholders / partners / others) | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|--------|---------------------|---|---------------------------|----------------|---------------------------|-----------------|---|---|-----------------------------|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | | | | | | % share in total amount of claims admitted |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |